

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-6/99/3345/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Abdul Hakim,
District & Sessions Judge,
Karbi Anglong, Diphu

Dated Guwahati the th 25 May, 2022.

Sub: **Station leave permission.**

Ref:- Your letter No. DJKA/2022/5115, dtd. 23.05.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **permission to leave the station with the official vehicle, at own cost, from the evening of 27.05.2022, (after Court hours), till the morning of 30.05.2022, (before Court hours)**, as prayed for. Further, the next senior most Judicial officer at the station would remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-6/99/3346/dated , 25-05-2022

Copy to.

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)